

Nomination of cases by Hon'ble the Acting Chief Justice on 20.07.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 19861/2015	Hon'ble A. K. Tripathi, J.	Writ C-II (Criminal) Section on 21.07.2016
Bench Comprising			
2	W. P. - 13590/2016 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Writ C-II Section on 21.07.2016
3	Special Appeal Defective – 320/2015 (Review Application)	Hon'ble Dilip Gupta, J. and Hon'ble M. K. Gupta, J.	Special Appeal Section on 21.07.2016
Hon....., J.			
4	W. P. - 32826/2016	Hon'ble M. K. Gupta, J.	Computer Fresh Section on 20.07.2016
5	W. P. - 32722/2016	Hon'ble M. K. Gupta, J.	Computer Fresh Section on 20.07.2016
6	W. P. - 32551/2016	Hon'ble Pankaj Mithal, J.	Computer Fresh Section on 20.07.2016
7	W. P. - 32697/2016	Hon'ble Pankaj Mithal, J.	Computer Fresh Section on 21.07.2016
8	Bail – 19741/2016	Hon'ble Harsh Kumar, J.	Bail Section on 21.07.2016
9	W. P. - 43486/2000	Hon'ble R. S. R. Maurya, J.	Writ B Section on 21.07.2016
10	W. P. - 9946/2004	Hon'ble Ashwani Kumar Mishra, J.	Writ C-I Section on 21.07.2016
11	W. P. - 4975/2001 with W. P. - 4976/2001 with W. P. - 20683/2001 with W. P. - 20684/2001	Hon'ble Pankaj Mithal, J.. (along with)	Writ C-I Section on 21.07.2016
12	W. P. - 48365/1999	Hon'ble Anjani Kumar Mishra, J.	Writ A-2 Section on 21.07.2016
13	W. P. - 51466/1999	Hon'ble M. K. Gupta, J.	Writ A-2 Section on 21.07.2016
14	W. P. - 52926/2014	Hon'ble M. K. Gupta, J.	Writ A-2 Section on 21.07.2016

Appropriate Court dealing with such matters			
15	CrI. M. A. - 15112/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 20.07.2016
16	Bail – 18005/2016 with Bail – 9789/2015	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
17	Bail Cancellation – 38976/2014 with Bail – 12606/2014	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
18	Bail – 9388/2016 with Bail – 34089/2015	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
19	Bail – 34271/2015 with Bail – 44317/2014 with Bail – 22077/2014	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
20	Bail – 23175/2015 with Bail – 4229/2015	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
21	Bail – 38592/2015 with Bail – 24590/2013	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
22	Bail – 32763/2015 with Bail – 14775/2014 with Bail – 4885/2014 with Bail – 39228/2013 with Bail – 5540/2013	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
23	Bail – 28554/2015 with Bail- 639/2015 with Bail – 26403/2014	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
24	Bail – 28148/2015 with Bail – 27026/2014	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
25	Bail – 31653/2015 with Bail – 17189/2014	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
26	Bail – 19540/2015 with Bail – 4211/2015	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
27	Bail – 33821/2015 with Bail – 30707/2013 with Bail – 19197/2014 with Bail – 15126/2010 with Bail – 22797/2010 with	Appropriate Court dealing with such matters	Bail Section on 21.07.2016

	Bail – 23476/2011 with Bail – 7860/2013 with Bail – 29961/2014		
28	Bail – 36615/2015 with Bail – 43111/2014 with Bail – 13550/2014 with Bail – 735/2014	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
29	Bail- 30482/2015 with Bail – 21094/2014	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
30	Bail – 19613/2015 with Bail – 35098/2014	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
31	Bail – 28636/2015 with Bail – 33275/2014 with Bail – 15260/2014 with Bail – 7984/2014 with Bail – 33276/2014	Appropriate Court dealing with such matters	Bail Section on 21.07.2016
32	CrI Appeal – 5334/2013 with CrI. Appeal – 4682/2013 with CrI. Appeal – 5156/2013 with CrI. Appeal – 5094/2013	Appropriate Court dealing with such matters	Criminal Appeal Section on 21.07.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
21/07/2016